Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED CIN: U24129KA1994PTC016040 Date of commencement of CIRP: 13th June 2025

LIST OF CREDITORS Summary as on 3rd December 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 7 - List of operational creditors (Government dues)

Amount in Rs.

S.No	Details of Claimant	Date of Cla	im Received	Details of Claim admitted						Amount of	Amount of any	Amount of	Amount of	
	Department	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC, if applicable	Contigent Claim	mutual dues, that may be set- off	claim not admitted	claim under verification	Remarks, if any
1	ESI	11-08-2025	11,89,638	11,89,638		-	-	-	-	-	-	-	-	Note 1
2	Income Tax	25-08-2025	4,59,305	4,59,305		-	-	-	-	-	-	-	-	Note 2
1 3	Employees ' Provident Fund Organisation	20-11-2025	38,78,635	-		-	-	-	-	-	-	38,78,635.00	38,78,635	Note 3
	Total		55,27,578	16,48,943		-	-	-	-	-	-		38,78,635	

- 1. Damages for delayed payment of dues for the period from 2011 to 2025. The amount admitted based on the demand notices submitted with the RP.
- 2. Interest for short/non-deduction of TDS for the FY 2009-10, 2012-13, 2013-14, 2014-15 and 2023-24.
- 3. Back records for the claim is yet to receive